

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 217  
879/59/ND/2019**

**IN THE MATTER OF:**

**M/s. Amrex Marketing Pvt. Ltd.**

**...APPLICANT**

**Vs.**

**M/s. Universal Conveyor Beltings Ltd. and Ors.**

**...RESPONDENT**

**Section**

**Under Section 59 of C. Act**

**Order delivered on 14.04.2021  
(Virtual Hearing/Physical Hearing)**

**Coram:**

**DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Applicant**

**:**

**For the Respondent**

**:**

**ORDER**

Re-notified to 11.05.2021.



**(COURT OFFICER)**